

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 274 of 2004

Jabalpur, this the 26th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

1. M.L. Golan, S/o. Shri Kriparam Golan, Aged about 54 years, Sr. Section Engineer (P. Way), western Central Railway, Bhopal Division, Bhopal.
2. Lokesh Verma, S/o. Late S.C. Verma, Aged about 40 years, Sr. Section Engineer, Works, Western Central Railway, Bhopal Division, Bhopal.
3. U.K. Naik, S/o. late R.P. Naik, Aged about 47 years, Sr. Section Engineer, Works, Western Central Railway, Bhopal Division, Bhopal.
4. Ajay Kumar Shrivastava, S/o. late S.C. Shrivastava, Aged about 40 years, Sr. Section Engineer, Works, Western Central Railway, Bhopal Division, Bhopal.
5. B.L. Jaiswal, S/o. M.P. Jaiswal, Aged about 56 years, Sr. Section Engineer (P. Way), Western Central Railway, Bhopal Division, Bhopal.
6. B.S. Khare, S/o. late B.L. Khare, aged about 56 years, Sr. Section Engineer (P. Way), Western Central Railway, Bhopal Division, Bhopal.
7. R.P. Sahu, S/o. late B.D. Sahu, Aged about 57 years, Sr. Section Engineer (P. Way), Western Central Railway, Bhopal Division, Bhopal.
8. K.A. Qureshi, S/o. Shri Sageer Ahmad, Aged about 46 years, Sr. Section Engineer, Works, Western Central Railway, Bhopal Division, Bhopal.

... Applicants

(By Advocate - Shri S. Paul)

V e r s u s

1. Union of India, Ministry of Railway, Through General Manager, Central Railway, Mumbai CST, Mumbai.
2. Chief Engineer, Central Railway, Mumbai CST, Mumbai.
3. Chief Personnel Officer, Central Railway, Mumbai CST, Mumbai.

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicants have claimed the following main reliefs :

"(ii) command the respondents to forthwith take action to de-reserve 6 SC & ST posts of AEN to be filled up by General category candidates as per relevant circulars and policy in force;

(iii) for completing the aforesaid exercise, a time limit which is deemed fit by this Hon'ble Tribunal may kindly be fixed."

2. The brief facts of the case are that the applicants 8 in number are working in the grade of Rs. 7450-11500/- in the Civil Engineering Department of Railways. All the applicants are eligible to be considered for promotion to the post of Assistant Engineer. According to the applicants there were 34 vacancies of Assistant Engineer for which a selection was required to be made. Out of 34 posts, 22 general vacancies are filled in and 6 ^{posts of 2} scheduled caste and ^{Post of 1} scheduled tribe are lying vacant. The applicants have made a representation to the respondents that the posts reserved for scheduled caste and scheduled tribe should be de-reserved and should be filled up by general category candidates. The aforesaid representation of the applicants is still pending consideration with the respondents. Aggrieved by this the applicants have approached this Tribunal claiming the aforesaid reliefs.

3. Heard the learned counsel for the applicants.

4. In the circumstances, we deem it appropriate to direct the respondents to decide the aforesaid representation of the applicants by passing a speaking, detailed and reasoned order within a period of two months from the date we do so accordingly. of receipt of copy of this order. The applicants are directed to send a copy of this order as well as a copy of



to the respondents
this original Application/within a period of 15 days from
the date of receipt of copy of this order.

5. Accordingly, the original Application is disposed of at the admission stage itself.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

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